



**PENSION FUND REGULATORY AND DEVELOPMENT AUTHORITY**

**1<sup>st</sup> Floor, B-14/A, Shivaji Chatrapati Bhawan, Qutub Institutional Area,  
New Delhi – 110016 Tel No. 011-26517503**

**PUBLIC NOTICE**

**13.01.2016**

It is hereby informed to the general public that new/fresh enrolments under NPS-Lite/Swavalamban have been stopped with effect from 1st April, 2015. However, the subscribers already registered under NPS-Lite/Swavalamban prior to 01.04.2015 can continue to deposit their subsequent contributions through their respective aggregators registered with Pension Fund Regulatory and Development Authority (PFRDA).

General public are hereby advised to exercise due caution and not deal with or give any contribution/sums of money or documents to any entity/individual for fresh enrollment under NPS-Lite/Swavalamban.

PFRDA shall not be liable for any loss suffered by any person on account of any dealings with any entity/individuals for fresh enrollment under NPS-Lite/Swavalamban which shall be at their sole risk. If any person/entity approaches the members of the general public seeking to provide fresh/new enrolment under the since ceased NPS-Lite/Swavalamban, the same may be reported to PFRDA and also to local police authorities.

This notice is issued in the interest of general public.

**(Ashish Kumar)  
General Manager  
For and on behalf of PFRDA**